



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.07.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 298/15	TP 39/17	Hearing	433( e) / 433(f)	Patel Roadways Vs Electronics & Controls Powers Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	<b>SIVARAMAKRISHNAN</b> (ADVOCATE) 7259799922	Respondent.	
2)	<b>SHRENIVAS. BS</b> (ADVOCATE) 9986787388	Petitioner	

Counsel for petitioner is present. He has filed Form 5. Counsel for respondent is present. Registry is directed to check and put up.

List it on 08.08.2017.

  
MEMBER (J)

  
MEMBER (T)